valid for Registered practice in every other State of the country.

This Conference notes with great concern the views of the All India Medical Council "to give all possible encouragement to indigenous and Homoeopathic systems of medicine and to incorporate their contribution of approved value into the modern scientific system of medicine" and asserts that this will not amount to any encouragement to these systems and may prove detrimental to the independent growth and development of Homoeopathy.

The Conference, therefore, urges upon the Government of India to encourage and let Homoeopathy flourish in its own way keeping intact its own methods, techniques, principles and philosophy.

This Conference urges upon the Government of India and all State Governments to provide all rights and privileges to Homoeopathic Practitioners in matters of appointments in Government sponsored medical services, including health and State-Insurance schemes.

## INCLUSION OF BHAISAJHAL AND AGAR-HAP DAMS IN THE FOURTH PLAN

\*537. SHRI DAYALDAS KURRE: Will the Minister of IRRIGATION AND POWER be pleased to state whether Government have received any suggestion from the Government of Madhya Pradesh regarding inclusion of the schemes of Bhaisajhal and Agar-Hap dams in Bilaspur District under the Fourth Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The Government of Madhya Pradesh have desired that inclusion of Agar-Hap Dam Project in the Fourth Plan may be considered. No such request was received in respect of Bhaisajhal Project

# to Questions DRAFT CODE REGARDING TRANSMISSION AND DISTRIBUTION SYSTEMS

♦539. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Draft Code for safe operation and maintenance of Transmission and Distribution systems which had been circulated to the members of the Central Electricity Board for comments has been returned back to the Ministry; and

#### (b) if so, the comments thereon?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) A statement giving the requisite information is laid on the Table of the House.

#### STATEMENT

(a) and (b) The Draft Code for safe operation and maintenance of Transmission and Distribution systems prepared by the Central Water and Power Commission, was circulated to the members of the Central Electricity Board, Electrical Inspectors to Governments, Associations State of Electricity Undertakings, major electric supply undertakings, and State Electricity Boards for comments, in April, 1962. In all about 300 comments were received. The comments received related to the general safety precautions to be adopted in the transmission and distribution systems with particular reference to the safety procedures to be followed in the use of the protective equipment and tools storage and handling of equipment; transportation and handling of equipment; and safety practices to be adopted for working in receiving stations, sub-stations and switching stations, and over-head lines. The comments received were considered by a Sub-Committee set up by the Central Electricity Board at its meeting held at. Simla on the 21st to 24th May, 1963. In the light of the report of the Sub-committee the Board adopted the

Code, and decided to publish it as a 'model cade'. The Code is under print, and will be available shortly.

### **PRODUCTION OF TINCTURES IN INDIA**

\*540. SHRI DEOKINANDAN NARAYAN: Will the Minister of HEALTH be pleased to state:

(a) the recommendation of the Central Council of Health regarding production of Tinctures in India; and

(\*» what is Government's decision on the recommendation?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR); (a) and (b) The Central Council of Health at its meeting held at Madras from 5th to 3th November, 19631 recommended that Tinctures and extracts required for bona *fide* medical use should be manufactured only in Government owned factories and Hospital Pharmacies. These recommendations are under consideration in consultation with the Planning Commission.

#### CLASS I POSTS CREATED AND FILLED UP **DURING THE EMERGENCY**

•550. DR. A. SUBBA RAO: Will the Minister of FINANCE be pleased to state:

(a) the number ci Class I posts, created and filled up in the various departments of Government since the declaration of Emergency;

(b) how many posts of officers above the rank of Deputy Secretary were created during this period and the reasons therefor; and

(c) the total expenditure incurred by Government as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) to (c) The information is being collected and will be laid on the Table of the House as early as possible.

झग्गी-झोंपडी वालों को ८० वर्ग गज के पाटों का झलाट किया जाना

to Questions

\*१११ भी प्यारे लाल क़रील 'तालिब' : क्या निर्माण, ग्रावास और पुनवसि मंत्री यह बताने की कुपा करेंगे कि :

(क) दिल्ली में झुग्गी-झोंपड़ी वालों को ग्रब तक ५० वर्ग गज के कितने प्लाट ग्रलाट किये जाचुके हैं ;

(ख) ग्रब तक ८० वर्ग गज के कितने प्लाट तैयार हो चुके हैं और वे उन्हें कब तक ग्रलाट किये जा सकेंगे ; ग्रीर

(ग) जेव सभी व्यक्तियों को ५० वर्ग गज के प्लाट भीघ्र ही ग्रलाट किये जा सकें, इसके लिए सरकार क्या कदम उठा रही है ?

### t [Allotment of plots of 80 souare YARDS TO JHUGGI-JHOMPRI DWELLERS

♦551. SHRI P. L. KUREEL VRF TALIB: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) the number of plots of 80 square yards which have so far been allotted to Jhuggi-Jhompri dwellers in Delhi;

(b) the number of plots of 80 square yards which have so far been got ready and by when they are likely to be allotted to them; and

(c) what steps are being taken by Government to see thai all the remaining persons also are allotted plots of 80 square yards early?]

निर्माण, ग्रावास ग्रीर पुनर्वास मंत्री (आ) मेहर चन्द खन्ना): (क) से (ग) ग्रंब तक विकसित किये गये ग्रस्सी ग्रस्सी वर्ग गज के प्लाटों की कुल संख्या ४,७२०

\*[ ] English translation.